

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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To

The Incharge,  
N.I.C Section,  
High Court of J&K,  
Srinagar.

No: 15335/L.P

Dated: 26/07/2017

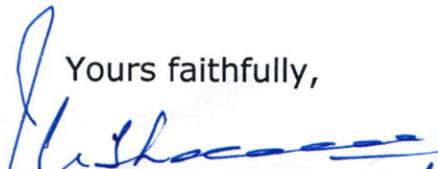
**Subject: Result Verification - Verification of Provisional / LLB Degree Certificate issued by Kashmir University.**

Sir,

In reference to Assistant Controller (Tabulation) University of Kashmir, Srinagar's No.F(Result,Verif)Tab/Ku/17 dated 08.05.2017, I am desired to inform you that Bank Draft as an fee for Verification of Provisional / LLB Degree Certificate issued by Kashmir University is required to be deposit by the candidate in favour of "**Registrar, Kashmir University, Srinagar payable at J&K Bank Branch Hazratbal, Srinagar**" instead of Controller of Kashmir University.

It is as such requested that the same information may kindly be uploaded on official website of High Court of J&K in the Index Enrolment of Advocates.

Yours faithfully,

  
**Assistant Registrar** 26/7/2017  
**High Court of J&K Main Wing**  
**Srinagar** 26/7/17